



Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar

Notification
Jammu, the 5th March, 2019

SRO 155 .- In exercise of the powers conferred by sub-section (3) of section 3 of the Jammu and Kashmir Municipal Corporation Act, 2000, the Government after consultation with Municipal Corporation, Srinagar hereby intends to include the following local areas within the limits of Municipal Corporation, Srinagar; namely:-

S. No	Name of the Village	Survey No's
1	Warpahoo	1-292, 9/1, 11/1, 20/1, 21/1, 67/1, 126/1, 127/1
2	Shuhama	1-598, 5/1, 13/1, 13/2, 13/3, 88/1, 88/2, 88/3, 88/4, 98/1, 116/1, 124/1, 124/2, 125/1, 126/1, 127/1, 128/2, 136/1, 140/1, 146/1, 149/1, 153/1, 153/2, 185/1, 185/2, 193/1, 193/2, 206/1, 207/1, 207/2, 214/1, 290/1, 290/2, 344/1, 344/2, 358/1, 363/1, 380/1, 462/1, 462/2, 516/1, 516/2, 570/1, 574/1, 595/1, 598/1, 598/2, 598/3, 598/4, 598/5.
3	Wanihamabala	1-440, 17/1, 36/1, 39/1, 37/1, 43/1, 51/1, 52/1, 57/1, 57/2, 57/3, 57/4, 58/1, 58/2, 76/1, 77/1, 96/1, 99/1, 99/2, 103/1, 179/1, 186/1, 198/1, 202/1, 203/1, 204/1, 205/1, 206/1, 207/1, 208/1, 209/1, 247/1, 284/1, 299/1, 313/1, 315/1, 316/1, 341/1, 345/1, 350/1, 363/1, 364/1, 394/1.
4	Hadoora	1-433 7/1, 10/1, 39/1, 40/1, 218/1, 324/1, 389/1.
5	Bakura	1-1248, 188/1, 143/1, 145/1, 195/1, 195/2, 197/1, 197/2, 271/1, 287/1, 287/2, 858/1, 859/1, 1006/984, 1209/1, 1249/287/2, 1250/287/2, 1251/287/2, 1252/287/2, 1253/287/2, 1254/287/2,

		1255/287/2, 1258/287/2, 1261/287/2, 1264/287/2, 1267/287/2, 1270/720, 1274/2487/2,	1256/287/2, 1259/287/2, 1262/287/2, 1265/287/2, 1268/151, 1271/287/2, 1275/151,	1257/287/2, 1260/287/2, 1263/287/2, 1266/287/2, 1269/720, 1273/287/2, 1276/720
6	Nagbal	1-177 21/1, 30/1, 9/1, 125/1, 173/2		
7	Ranil	1-1251 10/1, 20/1, 20/2, 28/1, 28/2, 50/1, 120/1.		
8	Khalmulla	1-731 818/484, 788/410, 793/399, 789/476, 790/144, 791/29, 782/29, 783/410, 784/399, 786/679, 787/144, 785/476, 798/763, 799/763, 800/728, 801/728, 802/707, 803/707, 805/279, 804/279, 807/147, 808/147, 797/387, 796/387, 795/537, 796/537, 143/1, 775/412, 720/209, 773/209, 776/383, 779/383, 780/383, 777/383, 778/383, 781/383.		
9	Basurbagh	1-898 220/1, 221/1, 271/1, 276/1, 319/1, 380/1, 386/1, 453/1, 514/1, 516/1, 519/1, 631/1, 661/1, 698/1, 702/1, 704/1, 727/1, 740/1, 752/1, 753/1, 754/1, 755/1, 760/1, 762/1, 790/1, 787/1, 839/1, 870/1, 871/1, 873/1, 874/1.		

Any inhabitant of the aforesaid area, who desires to object to the proposal, may submit his/her objections in writing to the Deputy Commissioner, Ganderbal within a period of six weeks from the date of publication of this notification.

By Order of the Government of Jammu and Kashmir.

Sd/-

Dheeraj Gupta (IAS)

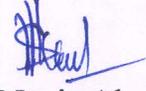
Principal Secretary to Government
Housing & Urban Dev. Department

No. HUD/LSG/SMC/48/2017

Dated: 05-03-2019

1. Chief Electoral Officer, J&K Jammu.
2. Prpl. Secretary to Hon'ble Governor.
3. Divisional Commissioner Kashmir, Srinagar.
4. Commr/Secy. to Govt. GAD/Rural Dev./Law Justice & Parliamentary Affairs Department.
5. Director Information J&K, Jammu **with the request to give the wide publicity to this notification through press and electronic media.**
6. Commissioner, Srinagar Municipal Corporation, Srinagar.

7. Director, Rural Development Department, Kashmir.
8. Deputy Commissioner, Ganderbal/Srinagar *with the request to affix this notification translated in Urdu at some conspicuous place in his office and at one or two places in the concerned local areas as well.*
9. General Manager, Government Ranbir Press Jammu.
10. OSD to Advisor (S) to Hon'ble Governor.
11. Website master.
12. Government order files (w.2.s.c.)



(Syed Nazir Ahmad)
Under Secretary to Government
Housing & Urban Dev. Department

